NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Gr. POONKUNRAN Coursel for ne Petitioner

2. R. Gawtham Rumae Athiban Vijay A. K Caunsel for Pz-R3

ORDER

Counsel for petitioner present. Counsel for respondents present and prayed time for filing objections to the report of the Chartered Accountant. Time extended at request with a direction to furnish copy of the objection to the other side prior to the date of next hearing. Put up on 10.07.2017 at 10.30 A.M.

J. v. payer glow. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)